

## NOTICE

Pursuant to the orders of Hon'ble The Chief Justice, the cases of **Writ-A2** (Division Bench) which have been classified as 'Likely to be infructuous' and in which objections have not been received, shall be listed before the Division Bench to be presided over by His Lordship on the date to be notified.

The list of the cases under the caption 'Likely to be infructuous' is for information of the Counsels and parties.

### Likely to be infructuous

#### **WRIT – A (DB)**

1.	10543-2012	PANCHAM SINGH Vs UNION OF INDIA THRU SECY. & OTHERS	V.K. JAISWAL	A.S.G.I. NARENDRA PRASAD SHUKLA
2.	15362-2012	DR. M.P. SINGH Vs STATE OF U.P. & OTHERS	SUNEEL RAI	C.S.C.
3.	17640-2012	DR.ASHOK KUMAR SRIVASTAVA Vs STATE OF U.P. & ANOTHER	VARUN KUMAR SRIVASTAVA ASHOK KHARE PRATUL SRIVASTAVA SANJAY KUMAR SRIVASTAVA	C.S.C. V.P. MATHUR M.N.SINGH C.S.C.
4.	68-2013	GOPAL JI Vs STATE OF U.P.THROUGH PRINCIPAL SECRETARY & ORS.	SANJAY KUMAR SRIVASTAV	C.S.C.
5.	76-2013	MAHESH CHANDRA YADAV Vs STATE OF U.P.THROUGH PRINCIPAL SECRETARY & ORS.	GULAB CHANDRA	C.S.C.
6.	943-2013	DR SMT USHA SINGH Vs STATE OF U.P.THRU PRINCIPAL SECRETARY & ORS.	SHIV DAYAL TIWARI	C.S.C. SATISH CHATURVEDI
7.	1031-2013	ATUL TIWARI Vs STATE OF U.P.AND OTHERS	ANOOP KUMAR SINGH AJAY BHANOT SHAILENDRA	S.C. ANJANI KUMAR MISHRA C.S.C.
8.	1434-2013	ANOOP SINGH Vs INDIAN BANK THRU ITS CHAIRMAN AND ORS.	RAM CHANDRA SRIVASTAVA	HEMENDRA KUMAR MISHRA C.S.C.
9.	2053-2013	PANKAJ KUMAR JAISWAL Vs STATE OF U.P.THRU SECY & ORS.		A.K.MEHROTRA
10.	2791-2013	BRIJESH KUMAR Vs STATE OF U.P.THRU SECY & ORS. ORS.		

11.	2847-2013	PRAVINANAND Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ORS.	V.K.SINGH G.K.SINGH SHAIENDRA KR.SINGH	C.S.C.
12.	3974-2013	RAKESH KUMAR Vs STATE OF U.P.THURU SECY & ORS.	RAJESH KUSHWAHA	C.S.C.
13.	3978-2013	GHAN SHYAM DAS Vs THE CHAIRMAN,ARYAVART KSHETRIYA GRAMIN BANK AND ANR.	A.K.DIXIT	AMBRISH SAHAI
14.	5598-2013	GIRDHAR GOPAL Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ORS.	GOPAL MISHRA	C.S.C. AJIT KUMAR SINGH
15.	5630-2013	SHIV BHAWAN UPADHYAY Vs STATE OF U.P.THURU SECY & ORS.	RAJENDRA PRASAD TIWARI	C.S.C.
16.	5737-2013	TARKESHWAR NATH CHAUBEY Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ORS.	GOPAL MISRA	C.S.C. BRAJESH SINGH SANT RAM SHARMA C.S.C.
17.	7768-2013	ANUPAM CHANDRA MISHRA Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ORS.	AKLANK JAIN	C.S.C.
18.	7959-2013	DIGVIJAY PRATAP SINGH Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ORS.	UMA NATH PANDEY	C.S.C. NISHEETH YADAV BHANU BHUSHAN JAUHARI C.S.C.
19.	8415-2013	RAM KARAN MAURYA Vs STATE OF U.P. & OTHERS	S.B. MAURYA	C.S.C.
20.	8537-2013	GANESH PRASAD Vs STATE OF U.P. AND OTHERS	AJAL KRISHNA ASHOK KHARE	C.S.C.
21.	8604-2013	KANHAIYA LAL AND ANOTHER Vs STATE OF U.P. AND OTHERS	UDAYAN NANDAN SHASHI NANDAN	C.S.C. SHIVAM YADAV RAMENDRA PRATAP SINGH C.S.C.
22.	8668-2013	DR.TIRTH RAJ GAUTAM Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ORS.	PRADEEP KUMAR TRIPATHI ASHOK KHARE	C.S.C.
23.	9184-2013	RAM LAKHAN YADAV Vs UNION OF INDIA THRU ITS SECY & ORS.	J.P.SINGH	A.S.G.I. R.B.SINGHAL NITIN GUPTA
24.	9253-2013	SHANKAR LAL AGRAWAL Vs STATE OF U.P. AND ANR.	VIVEK SARAN	C.S.C.
25.	9272-2013	AJAY KUMAR KULSHRESTH,POLICE INSPECTOR Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ORS.	VIJAY GAUTAM	C.S.C.
26.	9775-2013	DR. SYED MUSTAFA HUSAIN Vs STATE OF U.P. AND ORS.	SHASHANK SHEKHAR MISHRA AJAY BHANOT	C.S.C.
27.	10340-2013	SATYENDRA PRATAP SINGH AND ORS. Vs STATE OF U.P.THURU CHIEF SECRETARY & ORS.[D	PRAHLAD KUMAR KHAR SATYA NISTH DWIVEDI	C.S.C.
28.	10394-2013	DR.(SMT.) UMA GUPTA Vs STATE OF U.P.THURU SECY & ORS.	SHAIENDRA SANDEEP SINGH	C.S.C.
29.	10940-2013	DR.VANDANA SAINI Vs STATE OF U.P. THRU ANU SACHIV AND OTHERS	RAJEEV KUMAR SAINI	C.S.C. MRIGRAJ SINGH
30.	11897-2013	VIKAS RANJAN Vs STATE OF U.P.THURU SECY & ORS.	SMT.ARTI RAJE	C.S.C.

31.	13793-2013	BAL MUKUND SHARMA Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ORS.	MAHESH NARAIN SINGH	H.K.MISHRA C.S.C. VIVEK VARMA
32.	14685-2013	MOHAN LAL VERMA Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ANR.	ADITYA KUMAR SINGH ASHOK KHARE	C.S.C.
33.	14888-2013	DR.AJAY SINGH AND ORS. Vs UNION OF INDIA AND ANR.	S.C.DWIVEDI M.C.CHATURVEDI	A.S.G.I. RITVIK UPADHYAY S.K. SRIVASTAVA-II RIZWAN ALI AKHTAR S.C.
34.	15634-2013	DR.RUCHI SINGH Vs STATE OF U.P.THURU PRINCIPAL SECRETARY & ORS.	S.B.SINGH	C.S.C. H.K.MISRA
35.	15823-2013	HARISH CHANDRA PAL Vs STATE OF U.P.THURU SECY & ORS.	V.K.DWIVEDI C.B.PRASAD	C.S.C. S.K. SRIVASTAVA
36.	19134-2013	SMT.NEENA KATIYAR Vs STATE OF U.P.& ANR.	R.C.DWIVEDI ASHOK KHARE	C.S.C.
37.	20031-2013	AJAY PRATAP SINGH Vs STATE OF U.P.& 6 ORS.	MADHUR PRAKASH NEERAJ KUMAR SRIVASTAVA	C.S.C. G.D.MISRA
38.	21035-2013	C.P .HIRA SINGH YADVA Vs STATE PUBLIC SERVICE TRIBUNAL AND 4 ORS.	RAJENDAR KUMAR YADAV SHEO RAM SINGH	C.S.C.
39.	21211-2013	GARIB DAS Vs STATE OF U.P.& 5 ORS.	VINOD KUMAR SINGH	C.S.C. R.B.YADAV
40.	21235-2013	DR. DUSHYANT SINGH AND 3 ORS. Vs STATE OF U.P.& 3 ORS.	H.N.SINGH VINEET KUMAR SINGH	C.S.C. VIVEK VARMA
41.	21536-2013	SUDHIR CHANDRA GUPTA Vs U.P.FINANCIAL CORP.THURU M.D. AND ANR.	SUJAN SINGH	GAUTAM BAGHEL
42.	22104-2013	SIBTE HASAN Vs UNION OF INDIA & 3 ORS.	N.L.SRIVASTAVA	SUDHIR BHARTI
43.	22121-2013	SANJAY RAI Vs STATE OF U.P.& 3 ORS.	NITESH KUMAR SRIVASTAVA MANVENDRA NATH SINGH	C.S.C.
44.	22175-2013	ARJUN SHANKAR Vs STATE OF U.P.& 2 ORS.	VIJAY SHANKAR SINGH	C.S.C.
45.	22508-2013	VED PRAKASH SAXENA Vs STATE OF U.P.& 2 ORS.	MOHD. ASAR S.M.HAIDER ZAIDI	C.S.C.
46.	22700-2013	MRS. (DR) REETU GUPTA Vs STATE OF U.P.& 3 ORS.	MRS. ARTI RAJE	C.S.C.
47.	23186-2013	ANSHUMA MISHRA Vs V.C. CHHATRAPATI SAHUJI MAHARAJ UNIV. KANPUR AND 3 ORS.	A.S. DUBEY	NEERAJ TIWARI S.C.
48.	23828-2013	J.P.GUPTA Vs STATE OF U.P.& 2 ORS.	NIPUN SINHA ASHOK KHARE NIPUN SINGH	C.S.C.
49.	23966-2013	RAM JURAWAN Vs STATE OF U.P.& ANOTHER	ASHUTOSH TRIPATHI	C.S.C. SHIV NATH SINGH

50.	24753-2013	DR. USHA KANOJIA Vs STATE OF U.P.& 4 ORS.	V.K.SINGH G.K.SINGH	C.S.C. H.K. MISHRA
51.	25701-2013	DR. RAMJEET SINGH YADAV Vs UNION OF INDIA & 3 ORS.	DR. RAM JEET SINGH YADAV	A.S.G.I. RAM GOPAL TRIPATHI V.K.SINGH S.SHEKHAR C.S.C.
52.	26472-2013	GOVIND VALLABH PATHAK Vs STATE OF U.P. AND 2 ORS.	PANKAJ SAKSENA ANUPAM LALORIYA	C.S.C.
53.	26669-2013	SADARUDDIN Vs STATE OF U.P. AND 3 OTHERS	AMIT SAXENA	C.S.C.
54.	27350-2013	RANU CHAUDHARY Vs STATE OF U.P.& 2 ORS.	RAMESH VERMA	C.S.C. V.P.MATHUR
55.	27948-2013	RAJA RAM SHANKHWAR Vs STATE OF U.P.& 2 ORS.	SIDDHARTH KHARE ASHOK KHARE	C.S.C.
56.	28043-2013	JEET PRAKASH AND ANR. Vs STATE OF U.P.& 4 ORS.	R.K.VERMA JAYANT PRAKASH SINGH	C.S.C. VIVEK VARMA
57.	28861-2013	RAJENDRA PRASAD PATHAK Vs STATE OF U.P.& 2 ORS.	RAJ KUMAR KHANNA	C.S.C.
58.	29170-2013	DR.VIJAY KANT AND 14 ORS. Vs STATE OF U.P.& ANOTHER	ALOK MISHRA	C.S.C.
59.	29424-2013	DR. RAKESH KUMAR AGRAWAL Vs STATE OF U.P.& 5 ORS.	R.P.DUBEY	C.S.C. RITVIK UPADHYAY ANURAG KHANNA C.S.C.
60.	29718-2013	DR .ANIL KUMAR Vs STATE OF U.P.& 3 ORS.	RAKESH BAHADUR PRAFUL BAHADUR	C.S.C. ANURAG KHANNA
61.	29833-2013	RAMA KANT SHUKLA Vs STATE OF U.P.& 10 ORS.	ANIL BHUSHAN ADARSH BHUSHAN	C.S.C. V.B.MISHRA PRADEEP VERMA SANJAY KUMAR SINGH H.P. MISHRA C.S.C.
62.	31212-2013	DR. UDAIVEER SINGH AND ANR. Vs STATE OF U.P.& ANOTHER	D.K.UPADHYAY P.K.JAIN	C.S.C.
63.	31551-2013	DR. AJAY VIKRAM SINGH Vs STATE OF U.P.& 2 ORS.	SUSHIL CHANDRA SRIVASTAVA	C.S.C.
64.	31702-2013	HARGOVIND CHAUBEY Vs STATE OF U.P.& 3 ORS.	PAWAN KUMAR SRIVASTAVA ROHIT UPADHYAY	C.S.C. SUJEET KUMAR RAI
65.	32576-2013	PAVAN KUMAR JAISWAL Vs UNION OF INDIA & 2 ORS.	K.N.MISHRA S.C.PANDEY	A.S.G.I. R.B.SINGHAL NITIN GUPTA KASHIF ZAIDI AVANISH MISHRA
66.	32592-2013	MAHENDRA KUMAR SINGH Vs STATE OF U.P.& ANOTHER	OM PRAKASH SINGH	C.S.C.
67.	32673-2013	JITENDRA MOHAN SHUKLA Vs STATE OF U.P. & ANOTHER	RASHTRAPATI KHARE KM. ANJANA	C.S.C.

68.	34411-2013	DR. RATNESH KUMAR SHUKLA AND ANOTHER Vs STATE OF U.P. AND 3 OTHERS	N.C. GUPTA	C.S.C. R.N. YADAV
69.	37144-2013	N.D.ARORA Vs STATE OF U.P.& 3 ORS.	SHARAD SHARMA VIKRANT PANDEY	C.S.C.
70.	38076-2013	RAM KRISHNA PRATAP AND 5 ORS. Vs STATE OF U.P.& ANR.	BABU RAM YADAV	C.S.C. V.P.MATHUR
71.	38871-2013	DR. ARVIND KUMAR MISHRA AND ANR. Vs STATE OF U.P.& 2 ORS.	C.P.SRIVASTAVA	C.S.C. UDAY PRATAP SINGH
72.	40256-2013	SURESH CHANDRA Vs STATE OF SU.P. AND 2 OTHERS	SIDDARTHA KHARE ASHOK KHARE	C.S.C .
73.	43856-2013	CHANDRA MOHAN SRIVASTAVA Vs STATE OF U.P.& 4 ORS.	J.H. KHAN GULREZ KHAN W.H. KHAN	C.S.C.
74.	44652-2013	RAJIV JAUHARI Vs CENTRAL BANK OF INDIA THRU CHAIRMAN & M.D.AND 3 ORS.	RAHUL AGARWAL	SAHAB TIWARI
75.	45513-2013	UDHAW RAM Vs STATE OF U.P.& 2 ORS.	INDRASEN SINGH TOMAR SMT. RAJ KUMARI DEVI	C.S.C.
76.	54728-2013	KM. VEENA MATHUR Vs DIRECTOR KENDRIYA HINDI SANSTHAN AND 2 ORS.	SMT. ARTI RAJE	RAKESH SINHA
77.	55120-2013	DR. SUBODH Vs STATE OF U.P.& 2 ORS.	SATYA VEER SINGH	C.S.C.
78.	64425-2013	ANIL KUMAR VERMA Vs U.P.STATE INDUSTRIAL DEVELOPMENT CORP.LTD.THRU M.D & 2 ORS.	MANISH GOYAL	SATYAM SINGH S.C. MAHESH NARAIN SINGH
79.	68251-2013	NARESH SINGH SENGAR Vs STATE OF U.P. & 4 OTHERS	VIJAY GAUTAM	C.S.C.
80.	68651-2013	DR. ANIL KUMAR SINGH Vs THE VICE CHANCELLOR B.H.U. VNS. & 5 OTHERS	ASHISH KUMAR OJHA RADHA KANT OJHA	AJIT KUMAR SINGH
81.	70046-2013	C/M I.P. COLLEGE THRU' ITS JOINT SECRETARY AND ANOTHER Vs STATE OF U.P. & 6 OTHERS	DURGA TIWARI	C.S.C. PANKAJ GOVIL ANURAG KHANNA PUNIT KHARE
82.	70103-2013	SMT. SUMAN GUPTA Vs STATE OF U.P. & ANOTHER	SHASHI NANDAN UDAYAN NANDAN	C.S.C.
83.	70108-2013	BRIJENDRA KUMAR YADAV Vs STATE OF U.P. & ANOTHER	SHASHI NANDAN UDAYAN NANDAN	C.S.C.
84.	70117-2013	HABEEB JAAN ANSARI Vs STATE OF U.P. & ANOTHER	PRABHAKAR AWASTHI	C.S.C.
85.	70592-2013	RAJENDRA PRASAD SINGH Vs STATE OF U.P. AND 4 OTHERS	B.D. SHARMA	C.S.C. V.B. MISHRA
86.	70886-2013	RAMA SHANKAR DWIVEDI Vs STATE OF U.P. AND 3 OTHERS	ABHISHEK KUMAR CHAUBEY	C.S.C.
87.	6319-2014	DR. BATESHWAR SINGH AND 2 OTHERS Vs	GIRIJESH KUMAR TRIPATHI	A.S.G.I.

88.	14270-2014	UNION OF INDIA AND 4 OTHERS KM. NIKETA Vs STATE OF U.P. AND ANOTHER	PRABHAKAR AWASTHI	AJIT KR. SINGH C.S.C. NISHEETH YADAV
89.	25319-2014	DEVENDRA SINGH Vs STATE OF U.P. AND 3 OTHERS	AJAY SINGH	C.S.C.
90.	27078-2014	SHLOK SINGH Vs UNION OF INDIA AND 3 OTHERS	RAJESH KUMAR	A.S.G.I. PRAVEEN SHUKLA
91.	29968-2014	MS. NEELAM PRASAD Vs UNION OF INDIA AND 3 OTHERS	GIRIJESH KUMAR TRIPATHI RAJESH KUMAR MISHRA	A.S.G.I. R.A. AKHTAR UMA SHANKER SINGH RIZWAN ALI AKHTAR ROHAN GUPTA
92.	30535-2014	ASHISH KUMAR Vs UNION OF INDIA AND ANOTHER	RAJEEV KUMAR SAXENA	A.S.G.I.
93.	31526-2014	SANTOSH KUMAR SINGH Vs STATE OF U.P. AND 10 OTHERS	SMT. ARTI RAGE	C.S.C. KASIF ZAIDI
94.	34571-2014	UMA SHANKAR NAYAK Vs STATE OF U.P. AND 3 OTHERS	K.M. MISRA	C.S.C. AJAY KUMAR NISHEETH YADAV
95.	34791-2014	PARASNATH RAI Vs STATE OF U.P. THRU SECY. AND 3 OTHERS	D.K. SINGH V.K. SINGH	C.S.C. N.K. GIRI SUJEET KUMAR RAI
96.	34944-2014	SMT. JAISHREE SRIVASTAVA Vs STATE OF U.P. AND 3 OTHERS	PUNIT KHARE MANISH SANJAR	C.S.C.
97.	36007-2014	DR.RAKESH KUMAR SINGH Vs STATE OF U.P.AND 3 OTHERS	AMIT SAXENA	C.S.C. ANIRUDDHA DWIVEDI
98.	36098-2014	DESH RATNA SRIVASTAVA Vs UTTAR PRADESH PUBLIC SERVICE COMMISSION AND 2 OTHERS	JITENDRA KUMAR OJHA SMT.USHA SRIVASTAVA	NISHEETH YADAV AJAY KUMAR
99.	36199-2014	DR. VINITA MELHOTRA Vs STATE OF U.P. AND 4 OTHERS	NARENDRA MOHAN	C.S.C. NISHEETH YADAV ANURAG KHANNA
100.	36284-2014	LAKHAN LAL VERMA Vs STATE OF U.P. AND 3 OTHERS	MITHILESH KR. GUPTA	C.S.C.
101.	36931-2014	SMT. RANJANA J. MENESSE Vs UNION OF INDIA AND 2 OTHERS	R.M. SAGGI	A.S.G.I.
102.	37081-2014	ABHISHEK PARMAR Vs UNION OF INDIA THRU SECY. AND 2 OTHERS	BAKHTIYAR YUSUF	A.S.G.I. A.K.GOSWAMI ASHOK TRIVEDI
103.	38582-2014	SHYAM DHAR PANDEY Vs STATE OF U.P. AND ANOTHER	R.D. TIWARI M.D. SINGH "SHEKHAR"	S.C. C.S.C.

104.	38891-2014	JAGDISH PRASAD SHUKLA Vs STATE OF U.P. THRU SECY. AND 2 OTHERS	K. SHAHI G.K. SINGH	C.S.C.
105.	39296-2014	ARCHANA SIGNH Vs STATE OF U.P. AND 2 OTHERS	R.B. PRADHAN	C.S.C.
106.	40840-2014	FIRDOUSH ALAM Vs STATE OF U.P. AND 3 OTHERS	KASHI NARESH MISHRA	C.S.C. S.S. SINGH IKRAM AHMAD
107.	40846-2014	DR. DHARAM SINGH Vs STATE OF U.P. AND 4 OTHERS	ASHUTOSH SRIVASTAVA	C.S.C. NEERAJ TIWARI
108.	41391-2014	TRILOK SINGH RANA Vs STATE OF U.P. AND 2 OTHERS	SMT. REKHA PUNDIR RAMESH PUNDIR	C.S.C.
109.	45270-2014	RAJESH KUMAR AND 22 ORS Vs UNION OF INDIA AND 6 ORS	PRAVEEN KUMAR GIRI	C.S.C. A.S.G.I. (2014/10324) DEVENDRA KUMAR
110.	45554-2014	RAVI PRAKASH SRIVASTAVA Vs STATE OF U.P. AND 2 ORS	MANOJ KUMAR SINGH SANTOSH KUMAR RAI	C.S.C.
111.	45843-2014	DR. KARAN SINGH Vs STATE OF U.P. AND ANOTHER	S.P. SHARMA	C.S.C.
112.	47022-2014	MUNISH KUMAR SINGH Vs STATE OF U.P. AND 3 ORS	RAKESH PANDE DHARMENDRA PRATAP SINGH	C.S.C. NISHEETH YADAV NISHEETH YADAV
113.	47164-2014	K.L. SHARMA Vs UNION OF INDIA AND 2 ORS	RAMESH PANDEY	A.S.G.I. GYAN PRAKASH
114.	47967-2014	AKHILESH KUMAR VERMA Vs U.P.P.S.C. AND 2 ORS	BALRAM JEE VERMA	NISHEETH YADAV AJAY YADAV
115.	48272-2014	DR. NAGENDRA RAM Vs STATE OF U.P. AND 3 ORS	MANISH CHANDRA TIWARI ANIL KUMAR CHAUDHARY	C.S.C. HARINDRA PRASAD
116.	50290-2014	ONKAR NATH Vs STATE OF U.P. AND 3 ORS	BIRENDRA SINGH ARVIND DOHARE	C.S.C.
117.	50820-2014	ANURAG MISHRA AND 2 ORS Vs STATE OF U.P. AND 3 ORS	ALOK MISHRA	C.S.C. R.A. AKHTAR NISHEETH YADAV KASHIF ZAIDI RIZWAN ALI AKHTAR
118.	65532-2014	SUSHIL KUMAR OJHA Vs STATE OF U.P. AND 3 ORS	ABHISHEK MISHRA ASHOK KHARE	C.S.C.

Sd/-  
(Assistant Registrar)  
Classification  
26.11.2016